

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 1408  
TO BE ANSWERED ON 03.05.2016**

**1408. AMBEDKAR SCHEME FOR SOCIAL INTEGRATION**

**SHRI GUTHA SUKENDER REDDY:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received any proposal seeking financial assistance and incentives under Ambedkar Scheme for Social Integration and if so, the details thereof, State-wise including Andhra Pradesh;
- (b) the details of proposals sanctioned, rejected and pending alongwith the financial assistance and incentives provided, Statewise including Andhra Pradesh; and
- (c) the reasons for pendency or rejection of the said proposals?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

(a) & (b): Yes, Madam. The details of the proposals received, sanctioned, rejected /sought clarifications from the State Governments/ Applicants, along with the financial assistance and incentives provided to them, State-wise including Andhra Pradesh are at **Annexure**.

At present no proposal is pending for the release of financial assistance to the beneficiary.

(c): The various reasons for rejection of the cases, due to non-fulfilment of the Scheme Guidelines, are as follows:

- (i) Non-registration of marriages under the Hindu marriage Act, 1955;
- (ii) Non-submission of the application through the State Government;
- (iii) Non-submission of Caste certificate;
- (iv) Non-submission of Income certificate;
- (v) Non-submission of proposal within stipulated time of one year of marriage.

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## Annexure

Statement referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question no 1408 to be replied on 03.05.2016

### Statement regarding 'Dr Ambedkar Scheme for Social Integration through Inter-Caste Marriages' for the Financial Year 2013-14 to 2015-16

S.No.	Name of the State	No. of proposals received	No. of proposals sanctioned	Rejected / forwarded to States/ UTs/Applicants	Assistance released (Rsin Lakh)
1.	Andhra Pradesh	71	05	66	6.25
2.	Bihar	10	0	10	-
3.	Chhattisgarh	02	0	02	-
4.	Delhi	09	04	05	3.00
5.	Gujarat	04	0	04	-
6.	Haryana	04	02	02	2.50
7.	Himachal Pradesh	04	0	04	-
8.	Jharkhand	02	0	02	-
9.	Karnataka	10	02	08	2.50
10.	Kerala	22	01	21	1.25
11.	Madhya Pradesh	06	0	06	-
12.	Maharashtra	46	0	46	-
13.	Pudhicherry	01	0	01	-
14.	Punjab	2	0	02	-
15.	Rajasthan	18	01	17	1.25
16.	Tamil Nadu	45	0	45	-
17.	Telangana	263	33	230	41.25
18.	Uttar Pradesh	15	01	14	1.25
19.	West Bengal	09	04	05	3.00
	<b>Total</b>	<b>543</b>	<b>53</b>	<b>490</b>	<b>66.25</b>